		_															Annexure 7
Name of Corporate Debtor: J C T Limited																	
Date of Commencement of CIRP: 28-Oct-2																	
List of Creditors as on:		24-Jun-25															
							List of Operational	Creditors (Governmer	nt dues)								
																(Amount in ₹)	
SI. No	. Details of Cla		Details of claim received			Details of claim admitted						Amount of	Amount of any				
	Department	Government	Date of receipt	Principal Claimed	Interest & Penalty Claimed	Total Amount claimed	Amount of claim provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	contingent	mutual dues, that may be set- off		Amount of claim under verification	Remarks, if any
1	Office of Assistant Commissioner State Tax	State Tax	20-11-2024	49,27,368.00	53,53,430.00	1,02,80,798.00	1,02,80,798.00	Unsecured	-		No	-	-	-	-	-	
2	The Commissioner of Customs NS-II	Central	06-01-2025	9,49,592.14	26,61,459.61	36,11,051.75	36,11,051.75	Unsecured	-	-	No	-	-	-	-	-	
3	Department of Trade & Taxes	State Tax	13-11-2024	24,52,960.00	18,55,509.00	43,08,469.00	-	Unsecured	-	-	No	-	-		-	43,08,469.00	
	Total			83,29,920.14	98,70,398.61	1,82,00,318.75	1,38,91,849.75		-	-	-	-	-	-	-	43,08,469.00	

Note:

The amount is under verification due to want of documents from the claimant and the Corporate Debtor